is proposed to discuss in the next meeting of State Labour Ministers the question of uniformity of labour laws.

Conference on National Wage Policy

542. SHRI P. M. SAYEED: Will the Minister of LABOUR be pleased to state:

(a) whether the Labour Ministry was proposing a tri-partite conference for evolving a national wage policy;

(b) if so, when the same is likely to be convened; and

(c) what are the other subjects likely to be discussed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) (a) to (c): A Tripartite Conference is proposed to be held soon after the current Parliament Session. The Agenda for the Conference has not been finalised.

Loss to Railways due to power crisis in Eastern Region

543. SHRI P. M. SAYEED: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that serious power crisis has engulfed the whole of eastern region and is having very adverse effect on the running of trains due to which Railway has to bear a heavy loss;

(b) if so, whether during the month of May loading of raw materials from the steel plants has been seriously affected due to frequent power cuts;

(c) whether it has been estimated that the South Eastern Railway has lost loading to the extent of 200 wagons from the washeries alone; and

(d) what steps are being taken to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) (a) Rail operations in Eastern Sector have been adversely affected due to extensive power cuts. This has had an impact on railways' earnings also.

(b) Yes.

(c) Yes.

(d) Constant liaison is being maintained with Ministry of Energy, Damodar Valley Corporation and the State Electricity Boards to maintain the required power supply to railway installations such as marshalling yards, repairs depots, locomotive sheds and watering points.

मुगल सराय रेलवे स्टेशन

544. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है, कि मुगलसराय रेलवे स्टेशन पर कुछ कार्यालयों के लिये इमारतें बनाई जा रही है, तथा इस स्टेशन को सुन्दर बनाने के उद्देश्य से स्टेशन के सामने जी० टी० रोड पर बनी पुरानी दुकानो को हटाने का विचार है ;

(ख) यदि हां तो कितनी दुकानों को हटाया जायेगा तथा क्या इन दुकानदारों को किसी अन्य स्थान पर बसाया जायगा ; और

(ग) वहां से हटाये जाने वाले मकानों तथा दुकानों के लिये कितना मुआवजा दिया जायेगा ?

रेल मंत्रालय में राज्यमंत्री (श्री सी० के० जाफर शरीफ) (क) से (ग) : मुगलसराय स्टेशन पर स्टेशन की पुरानी इमारत को फिर से बनाने, उपयोगकर्ताओं के लिये अतिरिक्त सुविधाओं की व्यवस्था करने और पुराने व निम्नस्तरीय कार्यालयों को बदलने का काम हो रहा है। इस उद्देश्य से परिचलन क्षेत्र में सुधार के लिये 18 दुकानों का अधिग्रहण करना होगा। रेलवे ने अपेक्षित क्षेत्र और दुकानों के अधिग्रहण का प्रस्ताव राज्य सरकार को भेजा है और इस संबंध में आगे कार्यवाई की जा रही है। भुगतान की जाने वाली क्षतिपूर्ति की राशि का निर्णय राज्य सरकार द्वारा किया जायेगा।

जी० टी० रोड से रेल डाक सेवा के कार्यालय तक नये पहुंच-मार्ग की व्यवस्था करने के लिये कुछ अधिक दुकानों का अधिग्रहण भी करना पड़ सकता है।

गुजरात खादी ग्रामोद्योग द्वारा भविष्य निधि, और कर्मचारी राज्य बीमा योजना के अंतर्गत राशि जमा कराया जाना

545. श्री निहाल सिंह : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) (एक) गुजरात खादी ग्रामोद्योग, (दो) रचनात्मक सहयोग समिति, सौराष्ट्र राजकोट

(तीन) खादी आश्रम, पानीपत, (चार) गांधी ग्राम खादी विभाग, मदुरै द्वारा कर्मचारी राज्य बीमा योजना तथा भविष्य निधि में कितनी-कितनी राशि जमा कराई गई है और उनकी और कितनी-कितनी राशि बकाया है; और

(ख) यह राशि वसूल करने के लिये क्या कार्यवाही की गई है?

श्रम मंत्रालय में राज्य मंत्री (श्री टी० अंजया) : (क) और (ख) भविष्य निधि प्राधिकारियों की सूचना के अनुसार कर्मचारी भविष्य निधि की बकाया राशि की वसूली के संबंध में स्थिति इस प्रकार है --

क्रमांक	प्रतिष्ठान का नाम	दी गई राशि	बकाया राशि
1	2	3	4
		लाख रुपये	
1.	गुजरात खादी ग्रामोद्योग मंडल, अहमदाबाद	5 57	शून्य
2	सौराष्ट्र रचनात्मक सहयोग समिति राजकोट	21 34	शून्य
3	खादी आश्रम, पानीपत	22.64	शून्य
4.	गांधी ग्राम खादी विभाग, मदुरै	1.58	1195.26

बकाया राशि को वसूल करने के लिए आवश्यक कानूनी कार्यवाही की जा रही है।

कर्मचारी राज्य बीमा निगम ने सूचित किया है कि गांधी ग्राम खादी विभाग, मदुरै नाम का प्रतिष्ठान कर्मचारी राज्य बीमा अधिनियम के अन्तर्गत नहीं आता है। अन्य प्रतिष्ठानों के संबंध में सूचना एकत्र की जा रही है और यथासमय सभा की मेज पर रख दी जाएगी।

Safety of Indians in Iran

546. SHRIMATI PRAMILA DANDAVATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Iran has assured about the safety of the Indian Population working and residing in Iran; and

(b) if so, what are the details of the assurances given by Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes, Sir. Government of Iran have assured the Government of India that it will ensure the safety of Indian technical, medical and para medical personnel working in Iran. In persuance of this assurance the Government of Iran has agreed that those working in disturbed areas shall be evacuated and posted to other places. These who do not want to complete their contracts because of their anxiety about the living conditions in Iran, shall be permitted to leave without fulfilling the condition regarding the three-month notice period.

Regarding the permanently resident Indian community largely concentrated in Tehran, Zahidan and Bandar Abbas, there is no cause for anxiety on their account.

Admission to Medical Colleges on the recommendation of the Ministry

547. SHRIMATI PRAMILA DANDAVATE: Will the Minister of HEALTH be pleased to state:

(a) whether the University Grants Commission has prevailed upon the Ministry to stop direct admission to Medical Colleges on the recommendation of the Ministry;

(b) if so, the details thereof; and

(c) whether the Medical Colleges have full autonomy in the admission of students in their Colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a). No.

(b) Question does not arise.

(c) The colleges follow the rules and procedures as laid down by the authorities which administer them, the Universities to which they are affiliated and the Medical Council of India.